

[16 April, 2002]

RAJYA SABHA

THE MINISTER OF TOURISM AND CULTURE (SHRI JAGMOHAN): (a) No, Sir.

(b) to (e) Do not arise.

Neglect of heritage sites by State Governments

2499. SHRI BHAGATRAM MANHAR:

SHRI RAJU PARMAR:

Will the Minister of TOURISM AND CULTURE be pleased to state:

(a) whether Government are aware that heritage sites/properties throughout the country are being neglected by various State Governments;

(b) if so, whether Government propose to take stern action against the State Governments who are neglecting these heritage sites/ properties; and

(c) if not, the reasons therefor?

THE MINISTER OF TOURISM AND CULTURE (SHRI JAGMOHAN):

(a) to (c) Under the Constitution, archaeological sites and remains other than those declared as of national importance are to be protected and maintained by the respective State Governments. The Central Government do not propose to intervene in matters which is the specific responsibility of the concerned State Government. They would, however, be suitably advised in the matter.

National Tourist Places

† 2500. SHRI P.K. MAHESHWARI:

SHRI RAMACHANDRA KHUNTIA:

Will the Minister of TOURISM AND CULTURE be pleased to state:

(a) whether Government have decided to develop the places associated with the life of Mahatma Gandhi as National Tourist Places;

† Original notice of the question was received in Hindi.